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ITEM NO.18

REGISTRAR COURT. 2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Civil Appeal No(s). 7131/2012

ISGEC HEAVY ENGINEERING LTD.

Appellant(s)

VERSUS

STATE OF U.P. AND ORS.

Respondent(s)

Date : 20/08/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vivek Gupta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the appellant shall within a period of four weeks file the deficit Court fee.

The office report is that the certificate of service of notice in respect of the respondents has not been received as yet. A reminder shall be issued.

List the matter again on 06.11.2015.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.08.22
12:29:07 TLT
Reason: